[Shri Raghu Ramaiah] of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4545/707.

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- (ii) Annual Report of the Central Road Transport Corporation Limited, Calcutta, year for the 1968-69 with the along Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT--4546/70].
- (i) Supplementary Statement No. XXX
  (ii) Supplementary Statement No. XXIII
  (iii) Supplementary Statement No. XXIV
  (iv) Supplementary Statement No. XXIII
  (v) Supplementary Statement No. XXI
  (vi) Supplementary Statement No. XII
  (vii) Supplementary Statement No. XI
  (viii) Supplementary Statement No. IX
  (ix) Supplementary Statement No. I

[Pbaced in Library. See No. LT-4548[70]

NOTIEICATIONS UNDER CUSTOMS ACT AND CENTRAL EXICISE AND SALT ACT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): I beg to lay on the Table—

- A copy of Notification No. G.S.R. 1926 (Hindi and English versions) published in Gazette of India dated the 21st November, 1970 under section 159 of the Customs Act, 196?, together with an explanatory mamorandum. [*Placed in library. Sce No. LT--4549*/70].
- (2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962, and section 38 of the Central Excise and Salt Act, 1944 :--

- (2) A statement showing reasons for delay in laying the papers mentioned at (1) (ii) above. [Placed in Library. See No. LT-4547/70].
- (3) Following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fourth Lok Sabha :--

Second Session, 1967. Third Session, 1967. Fourth Session, 1968. Fifth Session, 1968. Sixth Session, 1969. Eighth Session, 1969. Nineth Session, 1969. Tenth Session, 1970. Eleventh Session, 1970.

- (i) The Customs and Central Excise Duties Export Drawback (General) Seventy-ninth Amendment Rules, 1970, published in Notification No. G. S. R. 1922 in Gazette of India dated the 21st November 1970, together with an explanatory memorandum.
- (ii) The customs and Central Excise Duties Export Drawback (General) Eightieth Amendment Rules, 1970, published in Notification No. G.S. R. 1923 in Gazette of India dated the 21st November, 1970. [Placed in Library See No. LT-4550/70],
- (3) A copy of Notification No. G.S.R. 1925 (Hindi and English, versions) published in Gazette of India dated the 21st November, 1970, issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-4551/70].